

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. U. M. Padwad
COURT 24 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-06-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>JUDGMENT</u>				
1	SESSIONS CASE	100469/2016	THE STATE OF KANJURMARG POLICE STATION. Vs SANJAY NARENDRA NIRMAL AND ANOTHER 01	APP Mr. P.S.Tawade Adv. Vaishali Mane (S/A)
<u>HEARING</u>				
2	CRI BAIL APPLN	100647/2020	Farhan Gujar Khan --- Appnt. Vs The State of Maharashtra and Sr. Inspector - Bandra Police Station -- Respondents	Sandeep Dhuri
3	CRI BAIL APPLN	101282/2020	Prasad @ Digamber Vinayak Sawant Vs Kalachowky Police Station	
4	CRI BAIL APPLN	101468/2020	Ajay Sukhdev Adsul ---- Applicant Vs The State of Maharashtra and Bhoiwada Police Station --- Respondent	Anil Y. Bansode
<u>REPLY/SAY</u>				
5	BAIL APPLN SC	100604/2020	The State of Maharashtra - Deonar Police Station Vs Aazad Ajju Nasir Shaikh and Ors	SPP Shahid Pathan
(Main Matter SESSIONS CASE/0101692/2019)				
6	CRI BAIL APPLN	101350/2020	STATE GOVERNMENT Vs Nadim Hanif Shaikh @ Kanya	
7	CRI M A	100950/2020	Aarti Ajay Joshi in BA 690/2020 - -- Appnt. Vs The State of Maharashtra - Matunga Police Station -- Respondent	Mohit Rajan Salvi
8	ABA	100693/2020	Kannan Marimuthu Devendra @ Babli Vs The State of Maharashtra, Antophill Police Station	V R Chauhan

APPEARANCE

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. U. M. Padwad
COURT 24 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-06-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
9	SESSIONS CASE	101522/2019	The State of Maharashtra - Chembur Police Station Vs Babu Rangnath Upade	APP
10	SESSIONS CASE	101910/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Asif Rahimatulla Chaudhari	APP
11	CRI BAIL APPLN	101502/2020	Yogesh Sandeep Pednekar and ors --- Applicants Vs The State of Maharashtra - Sr. P. I. Antop Hill Police Station --- Respondent	S. A. Usmani
12	CRI BAIL APPLN	101505/2020	Mohd. Javed J. Shaikh and ors -- Applicants Vs The State of Maharashtra - R.A. K. Marg Police Station -- Respondent	V. S. Tiwari
<u>REPORT</u>				
13	SESSIONS CASE	100354/2018	The State of Maharashtra Govandi Police Station - Vs Shiva Hiralal Gupta and Others	z
<u>SETTELEMENT</u>				
14	ABA	101504/2019	Pournima W/o Kishor Pendke Vs State Santacruz Police Station	P.R.Puri